

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI
CAMP AT AURANGABAD

ORIGINAL APPLICATION NO: 854/99

MONDAY The 3rd day of DECEMBER 2001

CORAM: Hon'ble Shri S.R. Adige, Vice Chairman
Hon'ble Shri S.L. Jain, Member(J)

Raju Ghyari Ghawari
Conservancy Safaiwala
Pooja Niwas, Alemgir Road,
Ahmednagar.

...Applicant



V/s

1. The Station Commandant
Station Head Quarters
Ahmednagar.

2. The Commander
Pune Sub Area
Pune : 411 001.

...Respondents

By Advocate Shri R.K. Shetty

ORDER (ORAL)

¶ Per S.R. Adige, Vice Chairman ¶

The applicant impugns respondents order dated
5.12.1998, terminating his service.

2. None appeared on behalf of the applicant when
the case called. Shri R.R. Shetty counsel for the
respondents.

3. We are informed that the applicant has submitted
a detailed appeal dated 22.2.1999 (Exhibit A - 9) to the
Appellate Authority. No material has been shown to
indicate that the aforesaid appeal has been disposed of.

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4. We dispose of the OA with a direction to the respondents to dispose of the aforesaid appeal by detailed speaking and reasoned order in accordance with rules and instructions under intimation to the applicant within three months from the date of receipt of copy of this order. OA is disposed of accordingly. No costs.

S.L.Jain
(S.L.Jain)
Member(J)

S.R. Adige
(S.R. Adige)
Vice Chairman

NS